#### Assembly Business Un-Starred Assembly Question No. 37

From

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary, Haryana Vidhan Sabha, Chandigarh.

Memo No. PRC/2022/ 28346

Dated : 24 12 2022

Subject :-Un-Starred Assembly Question No. 37 asked by Smt. Naina Singh Chautala, MLA. (Listed on 26.12.2022)

Please find enclosed 10 copies of Reply (both in English and Hindi) to the Un-Starred Assembly Question No. 37 asked by Smt. Naina Singh Chautala, MLA. This question is listed on 26.12.2022.

DA: As above.

Executive Engineer,

of I for Additional Chief Secretary to Government of Haryana,

Development & Panchayats Department,

Chandigarh.

Endst. No. PRC/2022/98349-95

Dated: 24 12 2029

Copies of above reply (as mentioned against each are forwarded to the

towing for information and necessary action please :-	
The Private Secretary to Chief Minister, Haryana, Chandigarh	15 Copies
The Private Secretary to Development & Panchayats Minister, Haryana,	10 Copie
Chandigarh	
The Chief Secretary to Government of Haryana (Pol .Branch).	6 Copies
The Secretary to Governor of Haryana, Chandigarh	2 Copies
The Private Secretary to Chief Secretary to Haryana, Chandigarh	2 Copies
The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
The Private Secretary to Additional Chief Secretary to Government of	1 Сору
Haryana, Development & Panchayats Department	
The Deputy Director Legal, Development & Panchayats Department	1 Сору
PA to Director General, Development & Panchayats Department	1 Copy
	The Private Secretary to Development & Panchayats Minister, Haryana, Chandigarh The Chief Secretary to Government of Haryana (Pol. Branch). The Secretary to Governor of Haryana, Chandigarh The Private Secretary to Chief Secretary to Haryana, Chandigarh The Director, Public Relation Department, Haryana, Chandigarh The Private Secretary to Additional Chief Secretary to Government of Haryana, Development & Panchayats Department The Deputy Director Legal, Development & Panchayats Department

DA: As above.

Executive Engineer,

for Additional Chief Secretary to Government of Haryana,

Panchavats Department,

Chandigarh.

#### To Solve the Problem to Contaminated Water

## 37. Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state the time by which the problem of drainage of contaminated water in the villages Kheri Bura, Jhojhu Kalan, Chiriya, Kadma, Badhra, Beria, Dhani Phogat, Kakroli Hukmi, Kakroli Sardara, Kari Modh, Dudhwa, Kheri Sanwal, Mehrana and Unn in Badhra Constituency is likely to be solve permanently?

### DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

Grey Water Management works are being taken up in a phased manner under the Swachh Bharat Mission (SBM) - Gramin & all the villages are targeted to be covered by the year 2025. Presently, Grey Water Management works have not been sanctioned in these villages but works in all these villages will be taken up in a phased manner under SBM-G by 2025 after which the problem of contamination & pollution caused by domestic waste water will be solved.

# दूषित पानी की समस्या को दूर करने हेतु

## 37. श्रीमति नैंना सिंह चौटाला (बाढड़ा) :

क्या मुख्यमंत्री कृपया बताएंगें कि बाढ़डा विधान सभा निर्वाचनक्षेत्र में गांव खेडी बूरा, झोझूकलां, चिड़िया, कादमा, बाढ़डा, बेरला, ढ़ाणी फोगाट, ककरोली हुकमी, ककरोली सरदारा, कारी मोढ़, दुधवा, खेड़ी सांवल, मेहराना तथा ऊन गांव में दूषित पानी की निकासी की समस्या का स्थाई समाधान कब तक किए जाने की संभावना है ?

## देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

स्वच्छ भारत मिशन—ग्रामीण के तहत चरणबद्ध तरीके से धूसर जल प्रबन्धन के कार्य किए जा रहे हैं और वर्ष 2025 तक सभी गांवों को इसमें लिए जाने का लक्ष्य है। वर्तमान में इन गांवों में धूसर जल प्रबन्धन के कोई कार्य स्वीकृति नहीं है परन्तु इन सभी गांवों में वर्ष 2025 तक स्वच्छ भारत मिशन—ग्रामीण के अन्तर्गत चरणबद्ध तरीके से कार्य करवाए जाएंगे जिसके उपरान्त इन गांवों में घरेलू अपशिष्ट पानी से पैदा होने वाले प्रदूषण की समस्या का समाधान हो जाएगा।